

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 404
IB/42/ND/2022

IN THE MATTER OF:

Napin Impex Limited
Versus
Lalit Polyplast Private Limited

...

Applicant

...

Respondent

Order under Section 9 of IBC, 2016.

Coram:

MR. DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)
MR. AJAI DAS MEHROTRA,
HON'BLE MEMBER (TECHNICAL)

Order delivered on 23.09.2022

PRESENT:

For the Applicant

: Mr. Gaurav Singhal, Adv.

For the Respondent:

ORDER

Mr. Gaurav Singhal, Director of the Operational Creditor has appeared and stated that he wants to change the counsel. Even no one has appeared on behalf of the respondent. In the interest of Justice, one last opportunity is being given for arguments. It is made clear that if the matter is not argued on the next date of hearing, the matter shall be decided on the basis of available documents on record.

Let the matter be fixed for 11.11.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

MUKESH

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**DHARMINDER SINGH
MEMBER (JUDICIAL)**